

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
DOSHION WATER SOLUTION PRIVATE LIMITED (In Liquidation)

Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Doshion Water Solution Private Limited
2.	Date of incorporation of corporate debtor	27th August, 2007
3.	Authority under which corporate debtor is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U41000MH2007PTC173486
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Office no. 3, 2 nd Floor, A Wing Godrej Coliseum, Eastern Express Highway, B/h Everard Nagar, Sion West Mumbai, Mumbai City - 400022 Other Office: Plot No. 24, Phase II, GIDC Vatva, Ahmedabad - 382445
6.	Date of closure of Insolvency Resolution Process	19 th September, 2021
7.	Liquidation commencement date of corporate debtor	20 th September, 2021
8.	Name and registration number of the insolvency professional acting as liquidator	CA Vikash Gautamchand Jain Reg. No.- IBBI/IPA-001/IP-P00354/2017-18/10612
9.	Address and e-mail of the liquidator, as registered with the Board	204, Wall Street – 1, Opp. Orient Club, Nr. Gujarat College, Ellisbridge, Ahmedabad-380006 Email- ca.vikasjain1@icai.org
10.	Address and e-mail to be used for correspondence with the liquidator	204, Wall Street – 1, Opp. Orient Club, Nr. Gujarat College, Ellisbridge, Ahmedabad-380006 Email- cirp.doshion@gmail.com
11.	Last date for submission of claims	20 th October, 2021

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the Doshion Water Solution Private Limited on 20th September, 2021

The stakeholders of Doshion Water Solution Private Limited are hereby called upon to submit their Claims with proof on or before 20th October, 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 24-09-2021
Place: Ahmedabad

CA Vikash Gautamchand Jain
Liquidator of Doshion Water Solution Pvt Ltd
Reg. No. - IBBI/IPA-001/IP-P00354/2017-18/10612

